

**CITY CIVIL AND SESSIONS COURT MUMBAI  
IN THE COURT OF HHJ SHRI B. V. WAGH  
COURT 56 ADDL. SESSIONS JUDGE  
CRIMINAL CAUSE LIST DATED 01.07.2020**

<b>Sr. No.</b>	<b>Case No</b>	<b>Particulars</b>	<b>Stage</b>	<b>Name of Adv.</b>	<b>Next Date</b>
1	B.A.821/2020	Adity Shrikant Narayankar V/s Dharavi Police Stn.	Say		
2	BA 1454/2020	Sayappa Nadgiri V/s. Dharavi Police Station	Say		
3	MA 965/2020 @966/2020@ BA 1533/2020	Rohit Jaiswar V/s. Kurla Police Stn.			
4	Rivision Appl 61/2020	Vinod Bhalani V/s. Stat of Maharashtra			

**Sheristedar, C.R.No.56.**




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